

Annexure – 7

Name of the corporate debtor: Divya Jyoti Industries Limited; Date of commencement of CIRP: 09/09/2020; List of creditors as on: 16/01/2021

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if Any	
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable						
1	MP INDUSTRIAL DEVELOPMENT CORPORATION LTD	MADHYA PRADESH	U51102 MP 1977 SGC 001392	07.01.2021	7618084	7618084	UNSECURED	0	0	0	0	0	0	0	0	0	-
2	DEPUTY COMMISSIONER OF CUSTOMS, EPCG MONITORING CELL, JNCH, NHAVA SHEVA	MINISTRY OF FINANCE	GOI	06.01.2021	4039435	4030229	UNSECURED	0	0	0	0	0	0	9206	0	0	Interest is charged up to 18.12.2020, whereas it is payable up to 03.12.2020 (Claims as on date of Insolvency Commencement date i.e. 04.12.2020)
TOTAL					11657519	11648313		0	0	0	0	0	0	9206	0		



Sajjan Kumar Dokania

Resolution Professional